

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
MUMBAI
3rd, 4th & 5th FLOOR, JAI CENTRE, 34 P.D MELLO ROAD, POONA STREET, MASJHID
BUNDAR(East), MUMBAI-400009
SINGLE MEMBER BENCH MATTERS
CAUSELIST

Court No. :

Dated :13-05-2024
Day: Monday
Time : 10:30 AM

CORAM:

SI No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
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REGULAR MATTERS

1	E/88405/2018	UMESH GOEL	Commissioner of Central Excise,ADDITIONAL COMMISSIONER-AURANGABAD	IP/DR	
2	E/88936/2018	GOLDEN TABACCO LTD	COMMISSSIONER OF CENTRAL EXCISE & SERVICE TAX-MUMBAI WEST	SUJATHA SHIROLKAR/DR	
3	E/88937/2018	GOLDEN TABACCO LTD	COMMISSSIONER OF CENTRAL EXCISE & SERVICE TAX-MUMBAI WEST	SUJATHA SHIROLKAR/DR	
4	E/89842/2018	R K PATEL AND CO TOBACCO MANUFACTURES	COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX-NASHIK	V.M.Doiphode/DR doiphode_v@yahoo.com	
5	ST/87011/2019	SHRI MAHENDRA KHINVESRA	COMMISSIONER OF CGST AND CENTRAL EXCISE-MUMBAI CENTRAL	S M KHINVESARA/DR	
6	ST/87605/2019	GHODAWAT EDUSERVE LLP	COMMISSIONER,CENTRAL GOODS AND SERVICE TAX-KOLHAPUR	IP/DR	
7	ST/86318/2020	FUTURE GENERALI INDIA LIFE INSURANCE CO LTD	THE DEPUTY COMMISSIONER OF CGST & CENTRAL EXCISE-MUMBAI CENTRAL	Advaita Legal/DR mihirdeshmukh@advaitalegal.com	
8	E/85453/2021	AMINES & PLASTICIZERS LTD	THE COMMISSIONER CGST CENTRAL EXCISE & SERVICE TAX-BELAPUR	Shailesh P. Sheth/DR shailesh.sheth@spslegal.co.in	

Prepared by - LDC
Verified by - CM

Dy/Asst. Registrar
(Appeal Bench)